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THE LEADER OF THE HOUSE (SHRI PRANAB MUKHERJEE): Sir. as is known to all the Members, the accommodation is not for more than 1,200 odd and, therefore, it would not be possible ___ (Interruptions).... Please listen to me. I do not know whether it is a practice to invite BH the Members of Parliament to tea and whether they would be accommodated or not. I say this because this is the Seventh Conference that we are having during the entire history of the non-aligned movement Therefore, that is not relevant. But what has been arranged, about that I can keep the Members informed. On the opening day, that means, on the 7th, arrangements have been made to see that all the leaders of the Opposition parties, all ex-Foreign Ministers, all the Chairmen of the various Parliamentary Committees, Members on the Panel of Vice-Chairmen and Members of Ihe Consultative Committee attached to the Ministry of External Affairs are accommodated in the plenary session and what actually has started from today-I could not be present in the House in the morning because of thisis the Foreign Ministers' Conference. As the honourable Members know, 3rd and 4th will be the Foreign Ministers' Conference and on the 5th and 6th, the Heads of States and Governments will start coming. The plenary session will start on the 7th. But, for the inaugural ceremony on the 7th, they have just made some arrangements for the Members of Parliament and details will be communicated by the respective Secretariats.

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN; Yes, the next item now. Papers to be laid on the Table.

- L Report and Accounts (1981-82) of the Hindustan Photo Films Manufacturing Company Limited. Ootacamund and related papers.
 - II. Report and Accounts (1981-82) of the National Industrial Development Corporation limited, New Delhi and related papers.

- THE MINISTER OF STATE IN THH MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): Sir, I beg to la_v on the Table a copy each (in English and Hindi) of th_e following papers, under sub.section (1) of section 619A of th_e Companies Act, 1956:—
 - (i) (a) Twenty-first Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report

[Placed in Library. See No. LT-5944/83].

- (ii) (a) Twenty-seventh Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1981-82, together with the Audirors* Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-No. LT-5994/83].

- I. Report and accounts (1981-82-) of the Automotive Research Association . of India Pune and related papers.
- II. Report and audited accounts (1981-82) of the National Institute of Design, Ahmedabad and related paper.

SHRI VIRBHADRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Twelfth Annual Report and Accountg of the Automotive Research Association of India, Pune, for the year 1981-82, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-5946/83].
- (Ii) Twenty-first Annual Report and Audited Accounts of the National Institute of Design, Ahmedabad, for